GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4713 ANSWERED ON:23.04.2013 HOME GUARDS Pangi Shri Jayaram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of actual strength and sanctioned strength of Home Guards in the country separately, State-wise including Odisha;
- (b) the total funds granted for reforms in the services of Home Guards in the country during each of the last three years and the current year, State-wise including Odisha; and
- (c) the steps taken by the Government to provide sufficient equipments and gadgets and office infrastructure to the Home Guards?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): The information is given in Annexure-I
- (b) & (c): The Home Guards are employed as auxiliary to Police and Police is a 'State' subject. It is for the State Governments to provide funds for reforms in services of Home Guards and sufficient equipments, gadgets and office infrastructure to Home Guards. However, financial assistance from central government is given to States for raising, training and equipping of Home Guards, by way of reimbursement based on audit certificates. The State of Odisha has been reimbursed Rs. 48.45 lakhs during the financial year 2010-11.